

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [AUDAX PROTECTIVE FABRICS PRIVATE LIMITED]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Audax Protective Fabrics Private Limited
2.	Date of incorporation of corporate debtor	07 January, 2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74120MH2014PTC251831
5.	Address of the registered office and principal office (if any) of corporate debtor	Room No. 2, 2nd Floor, Shreeram Bhuvan 772, Opp. Best Office, Tilak Road, Dadar TT Mumbai Mumbai City Maharashtra 400014.
6.	Insolvency commencement date in respect of corporate debtor	22 October, 2019
7.	Estimated date of closure of insolvency resolution process	19 April, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sandeep Jawaharlal Singhal IBBI/IPA-001/IP-P00519/2017-2018/10920
9.	Address and e-mail of the interim resolution professional, as registered with the Board	313/314, GiriShikhar, Plot No. 88-91, Opposite Goenka Hall, J B Nagar, Andheri(east), Mumbai 400059. Email:- sandeepjsinghal@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	313/314, GiriShikhar, Plot No. 88-91, Opposite Goenka Hall, J B Nagar, Andheri (east), Mumbai 400059. Email:- cirpaudax@gmail.com sandeepjsinghal@hotmail.com
11.	Last date for submission of claims	05 November, 2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available at this point.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per information available at this point.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: NA



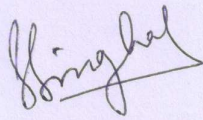
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the AUDAX PROTECTIVE FABRICS PRIVATE LIMITED on 22 October, 2019.

The creditors of AUDAX PROTECTIVE FABRICS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 05 November, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12 (NA as per information available at this point.) shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sandeep Jawaharlal Singhal  
IBBI/IPA-001/IP-P00519/2017-2018/10920  
Date: 25 October, 2019  
Place: Mumbai

